

worked in a scientific manner keeping in view the main objective of rational development including conservation and safety. In addition, the field officers of the Coal Controller's Organisation as well as the Coal Board inspect the mines periodically and advise the managements.

मध्य प्रदेश में कपड़ा मिलों में श्रमिकों से बहुत ज्यादा काम लिया जाना

6551. श्री फूलचन्द वर्मा : क्या श्रम और पुनर्वास मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या श्रमिकों द्वारा विरोध प्रकट किये जाने के बावजूद, मध्य प्रदेश में बहुत सी कपड़ा मिलों में श्रमिकों से बहुत ज्यादा काम लेने की पद्धति को तीव्र कर दिया गया है;

(ख) क्या उपरोक्त पद्धति लागू करने और अत्यधिक कार्यभार, जिसका उनके स्वास्थ्य पर प्रतिकूल प्रभाव पड़ रहा है, के कारण श्रमिकों में बहुत अमतीय व्याप्त है;

(ग) क्या इसके परिणामस्वरूप राज्य में पाँच हजार श्रमिक बेरोजगार हो गये हैं तथा दस हजार और श्रमिकों के बेरोजगार हो जाने की संभावना है; और

(घ) क्या श्रमिकों ने उनका ध्यान भी इस ओर आकर्षित किया है और यदि हाँ, तो सरकार ने इस बारे में क्या कार्यवाही की है ?

श्रम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : (क) से (ग). यह मामला राज्य के क्षेत्राधिकार में आता है। श्रम और रोजगार विभाग के पास इन मामलों के संबंध में कोई सूचना नहीं है।

(घ) प्रश्न नहीं उठता।

Labour Conditions in Circus Industry

6552 SHRI K. KODANDA RAMI REDDY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Labour Bureau has con-

ducted any survey of labour conditions in the Circus industry in India; and

(b) if so, the important findings in the report ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes.

(b) Copies of the Report on the Survey of Labour Conditions in Circus Industry in India are available in the Parliament Library.

Bonus Dispute of Kanpur Textile Workers

6553. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Bonus dispute of Textile Workers of Kanpur has been referred to him for arbitration; and

(b) if so, whether he would give hearing to the various trade unions who jointly conducted the strike for 27 days in March/April, 1972 in two Textile Mills in Kanpur ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) and (b) The parties to the dispute have agreed to refer the matter to the arbitration of the Union Labour Minister. In doing so, they did not consult nor obtain the concurrence of the Union Labour Minister. The matter is now under the consideration of the Union Labour Minister.

Deposits of Ruby Stones in Himachal Pradesh

6554. SHRI K. KODANDA RAMI REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether deposits of ruby stones have been discovered in Himachal Pradesh;

(b) if so, the total quantity of deposits found there, and

(c) whether Government propose to take over these deposits ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (ii) Government is not aware of any ruby stones deposits in Himachal Pradesh.

(b) and (c). Do not arise.

Mortgaging of Assets to Financial Institutions under Mineral Concession Rules, 1960

6555. SHRI P. R. SHENOY : Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred question No. 2713 on the 13th April, 1972 regarding mortgaging of assets to financial institutions under Mineral Concessions Rules, 1960, and state :

(a) whether the information has since been collected; and

(b) if not, the time by which it is expected to be collected ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) No, Sir; the information is being collected.

(b) It is not possible to specify the time as information would have to be collected from State Governments.

Recognised Unions in Bokaro Steel Plant

6556. SHRI SWARAN SINGH SOKHI : Will the Minister of STEEL AND MINES be pleased to state the names of Labour Unions recognised by the Management of Bokaro Steel Plant, Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : Bokaro Steel Workers Union, affiliated to I. N. T. U. C. is the only Union recognised at Bokaro Steel Ltd.

Refugee Camp, Panchanpur, Gaya District

6557. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have decided to allot the building of the erstwhile Bangla Desh Refugee Camp situated at Panchanpur in Gaya District to the Labourers of Gaya who have no houses to live in;

(b) if not, the purpose for which these buildings are going to be utilised ;

(c) whether Government would reconsider allotting these buildings to the workers of Gaya who have no houses of their own to live in; and

(d) the proposals under consideration for the tube-well already installed there ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) No, Sir.

(b) to (d). The matter is under consideration. Final decision will be taken in consultation with Government of Bihar.

C. R. Sheets orders to Hindustan Steel Ltd., Calcutta

6558. SHRI JYOTIRMOY BOSU : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether some orders were placed in 1964 from the various Iron Steel Stock Holders of Meerut District U. P. to the Hindustan Steel Ltd., Calcutta to procure the C. R. Sheets;

(b) whether the said material has been despatch to the stock holders so far; if not, the reasons therefor;

(c) the action taken by Government to despatch the material pending with the Hindustan Steel Ltd. to the Stock holders of Meerut, U. P.; and